

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION NO-3397
ANSWERED ON- 16/12/2024

UGC GUIDELINES FOR PAY FIXATION OF TEACHERS AND ADMINISTRATIVE OFFICERS

†3397. SMT. MANJU SHARMA:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the University Grant Commission (UGC) has issued any guidelines to all the States with regard to pay fixation of teachers and administrative officers (Registrar, Assistant Registrar, Controller of Examination etc.) working in universities and colleges in continuation with recommendations made in 7th CPC;
- (b) if so, the details thereof and the action taken by the Government in this regard;
- (c) the action taken by the Government for issuing ordinance with regard to teachers and above said administrative officers;
- (d) whether it is a fact that the benefits of pay fixation as per the pay scale recommended by UGC have already been provided to teachers working in various universities in Rajasthan State;
- (e) if so, the details thereof and the reasons for not applying the same to the administrative officers; and
- (f) whether the Government proposes to issue ordinance with regard to providing pay and promotion opportunities to the said administrative officers working in universities and if so, the time by which it is likely to be issued and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(DR.SUKANTA MAJUMDAR)

(a) to (f): Education being a subject in the Concurrent List, enhancing the quality of education is the responsibility of both the Central and State Governments. The Central Government has implemented the recommendation of 7th CPC in the Central Universities and Colleges thereunder and the Institutions Deemed to be universities

whose maintenance expenditure is met by the University Grants Commission (UGC), as conveyed vide this Ministry's letter dated 02.11.2017 and 08.11.2017 to UGC. UGC further informed to all the State Governments on 31.01.2018, that the State Governments may take action to adopt the above Government of India scheme for State Universities and Colleges. These letters are available at https://www.ugc.gov.in/pdfnews/8887925_UGC-letter-to-State-Govt-reg-pay-revision-7CPC.pdf.

Government of Rajasthan has informed that concerned universities have extended the due benefits of pay fixation as per pay scale recommended by UGC.
